

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4197
ANSWERED ON:03.08.2009
SEPARATION OF RADIO FREQUENCY
Khair Shri Chandrakant Bhaurao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has sought Telecom Regulatory Authority of India (TRAI)'s on separating radio frequencies on spectrum for awarding licences in future;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has assessed the financial implications of this de-linking;
- (d) if so, the details thereof;
- (e) whether the Government proposes to revoke the existing licences issued under the present system and re-allocate spectrum and licences separately; and
- (f) if so, the details thereof and the methodology proposed to be adopted to recover extra-money from such companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) The Report of the Committee for "Allocation of Access (GSM/CDMA) Spectrum and Pricing" has been sent to the Telecom Regulatory Authority of India (TRAI) which inter-alia recommends granting of new Unified Access Service Licence (UASL) in future without any eligibility for start up spectrum.
- (c) No, Sir.
- (d) Does not arise in view of (c) above.
- (e) No, Sir.
- (f) Does not arise in view of (e) above.